NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT:

HON'BLE SHRI RAVIKUMAR DURAISAMY MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.64/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/398/2016
NAME OF THE COMPANY	Turbo Machinery Engineering Industries Limited
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Limited
NAME OF THE RESPONDENT(S)	Turbo Machinery Engineering Industries Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

T	Nam	e of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	ALLURI	SRIHARINADHA	ADVOCATE	Sviharinadhe Rajue Jornandal M	- Jan Rayk
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Heard Mr. Alluri Sriharinandha, learned counsel for the petitioner and Mrs. D. Siripreeti, learned counsel for the Respondent.

Post the case on 23.01.2018.

Member (Technical)

Srikanth